IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

25. **IA-3594/2024 in C.P.(IB)/304(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2024**

NAME OF THE PARTIES: Dashabahu Multitrade Private Limited
Vs
Tanishi Tradewell Private Limited

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Qasim Rajani a/w Mr. Yahya Batatawala, Ld. Counsel for the Applicant present.

2. **IA-3594/2024:** This is an Application filed by the Liquidator under Section 60(5) of the IBC, 2016 and in compliance to Regulation 31 of IBBI (Liquidation Process) Regulation, 2016, to place on record the list of Stakeholders.

3. The above Stakeholders' list is taken on record. IA is allowed to that effect and **disposed** of, accordingly.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

12.07.2024/pvs